NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/13/2016

NAME OF THE PETITIONER(S)

: Mr. Sankara Narayanan Subha Sundar

NAME OF THE RESPONDENT(S)

: M/s Nal Unavu Foods Private Limited & 2 Others

UNDER SECTION

: 241

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.K.RIJU

PRACTISING COMPANY SECRETARY COUNSEL FOR PETITIONER

ORDER

Shri C K Riju, PCS representing the petitioner present and filed an affidavit showing the delivery of notice served on R2. The Bench is satisfied that the notice effected on R2 is held sufficient. R2 called but absent. In the circumstances, R2 is set ex parte. The matter is posted for final arguments. Put up on 17.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)